



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.324/2020

New Delhi, this the 12th day of February, 2020

Hon'ble Ms. Aradhana Johri, Member (A)

R.P. Bohat Ex FGM(SK) (MES No.314407)
Group-D/ Retirement Benefits
Aged about 62 years
S/o Shri Prabhati R/o P-16/3, Porobin Road
Timarpur, New Delhi-54. ... Applicant
(By Advocate :Shri U. Srivastava)

Versus

1. Union of India through the Secretary,
Ministry of Defence
South Block, New Delhi.
2. The Principal Controller of Defence Accounts (Pension)
Draupadighat, Allahabad.
3. The Commander Works Engineer No.2, Hqrs.
Military Engineer Services, Delhi Cantt-10.
4. The Garrison Engineer (E/M), Military Engineer Service)
Base Hospital, Delhi Cantt., New Delhi-10. ...Respondents
(By Advocate :Shri Piyush Chhabra)

ORDER (ORAL)

The applicant retired on 31.08.2018. This OA has been filed for releasing his terminal benefits, including pension. It has been stated that though the PPO was issued on 28.12.2019 but the dues that were payable to the applicant have not been paid.

2. Shri Piyush Chhabra, learned counsel for respondents appeared and stated that more than three lakhs has been released and the applicant was asked to give an undertaking,



which has been now given by him on 05.02.2020 to the effect that there will be no drawal from his account till the dues against him are processed. It reads as follows :-

"

UNDERTAKING

1. I, myself, MES No.314407 R P Bohat retired as FGM(SK) from GE E/M BHDC, MES deptt on 31 Aug 2018. My PPO has been released from PCDA Allahabad but my outstanding debts are yet to be cleared to the department as well MES Credit Co-operative Soc, Pune as stated below in tabular form but as on date no money is available with me to pay the outstanding dues -

S.No.	Description	Amount
1.	Rent & Allied Charges Payable at SBI Delhi Cantt Public Fund A/c No.10469772027	Rs.87,219/-
2.	Damage Rent raised by Court of Estate Officer, Delhi Payable at SBI Delhi Cantt Public Fund A/c No.10469772027	Rs.16,800/-
3.	MES Industrial Workers Co-operative Credit Soc Pune Payable at SBI Pune A/c No.11099450432 IFSC Code SBIN0000454	Rs.2,04,578/-

2. In view of the above, I hereby given my undertaking to State Bank of India, Chandni Chowk/Delhi University Branch that my account may be hold from withdrawal of funds from my end until the attached MROs of 03 Nos have been processed to their respective accounts as shown above in tabular form

Date-05.02.2020

(R P Bohat)
A/c No.37799542156
SBI, Delhi University Branch"

3. In the light of the above, the respondents have stated that they will release the balance dues within a period of 30 days from the date of receipt of a copy of this order. OA is decided accordingly. No order as to costs.

(Aradhana Johri)
Member (A)

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